

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3081
ANSWERED ON:23.03.2005
TELEPHONE CONNECTIONS UNDER MPs QUOTA
Shahid Shri Mohammed

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether all the telephone connections allotted under the Members of Parliament's quota have since been provided to the customers by the Government in Uttar Pradesh;
- (b) if so, the details thereof, district-wise alongwith the steps taken in this regard;
- (c) if not, the reasons therefor;
- (d) whether the Government is contemplating to introduce a scheme of providing W.L.L. connections in the areas where telephone lines are not available;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a)&(b) No, Sir. 3798 telephone connections sanctioned under the quota for Hon'ble Members of Parliament are pending for provision in Uttar Pradesh. District-wise details are given in the Annexure . Following steps are taken to clear pending cases:

(i) Scope of providing new connections on landline enhanced to 5 kms distance from the exchange and laying of underground cable in non-feasible areas.

(ii) Installation of WLL system for areas beyond 5 kms.

(iii) Installation of additional towers and associated equipment (BTS) to counter weak signals in areas under existing WLL systems.

(c) The telephone connections are pending for provision due to the following reasons:

(i) Areas being technically non-feasible

(ii) Scattered demand in far flung areas not covered by the existing system.

(iii) Weak signal in certain pockets under WLL system.

(iv) Non-acceptance of the connection by subscribers on Fixed WLL

(d) Yes, Sir.

(e) Fixed WLL connections are offered in areas which are technically non-feasible on wired line subject to the availability of Fixed Wireless Terminals (FWTs) and WLL signal in that area and acceptance by the subscribers.

(f) Does not arise in view of (e) above.

ANNEXURE

DISTRICT-WISE NUMBER OF PENDING TELEPHONE CONNECTIONS SANCTIONED UNDER QUOTA OF HON'BLE MEMBERS OF PARLIAMENT IN UTTAR PRADESH.

Sl. No.	Telecom District	No. of pending connections
1.	Allahabad	88

2.	Azamgarh	352	
3.	Bahraich	8	
4.	Ballia		279
5.	Barabanki		102
6.	Basti		34
7.	Deoria		531
8.	Etawah	57	
9.	Faizabad	7	
10.	Farukhabad	10	
11.	Fatehpur	4	
12.	Ghazipu	140	
13.	Gonda	38	
14.	Gorakhpur	29	
15.	Hardoi	3	
16.	Jaunpur	656	
17.	Jhansi	1	
18.	Kanpur	2	
19.	Lakhimpur	18	
20.	Lucknow	55	
21.	Mainpuri	22	
22.	Mau	4	
23.	Mirzapur	35	
24.	Orai	5	
25.	Pratapgarh	521	
26.	Shahjahanpur	6	
27.	Sitapur	8	
28.	Sultanpur	220	
29.	Varanasi	24	
30.	Agra	90	
31.	Bulandshahar	41	
32.	Ghaziabad	38	
33.	Mathura	2	
34.	Meerut	47	
35.	Moradabad	10	
36.	Muzaffarnagar	134	
37.	Sahranpur	69	
38.	Etah	106	
39.	Pilibhit	2	

Total			3798
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